

**Central Administrative Tribunal
Principal Bench**

**C.P. No. 316/2017
O.A. No. 1606/2016**

New Delhi this the 07th day of September, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Mahesh Kumar,
S/o Sh. Pema Ram
R/o VPO-Dugoli, VIA-Taatanwa,
The-Dhod, Distt.-Sikar,
(Rajasthan)-331042.

... Applicant

(By Advocate: Ms. Vinay Bhardwaj with Sh. Ajesh Luthra)
Versus

1. Shri C. Viswanath
Secretary,
Union of India DOP&T,
South Block,
New Delhi.
2. Sh. Ashim Khurana
Chairman
Staff Selection Commission (Hqrs.)
Block No.12, CGO Complex Lodhi Road,
Near Jawahar Lal Nehru Stadium
New Delhi-110 003.
3. Shri Jaiprakash Garg
Regional Director (CR)
Staff Selection Commission
21-23, Lowther Road, Allahabad 211 002. ... Respondents

(By Advocate: Sh. Gyanendra Singh)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

This CP has been filed for alleged non-compliance of the order of this Tribunal dated 09.05.2016, the operative part of which reads as follows :-

“In view of the aforesaid submissions, we dispose of this OA at the admission stage itself without issuing notice to the respondents and without going into the merits of the with a direction to the respondents to extend the benefits of the order dated 07.04.2016 to the applicant herein as well. No costs.”

2. In compliance thereof, the respondents have filed an affidavit dated 06.09.2017 attached with which is a copy of their order dated 30.06.2017 by which the dossier of the applicant has been forwarded to user department. The applicant's name appears at S.No.3 in the order dated 30.06.2017.

3. In view of the aforesaid, we are satisfied that our order has been substantially complied with. Accordingly, this C.P. is closed and notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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